

Sr. No. 22/2022

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 107
CP No. (IB)-24/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Mr. Jagannath Convertors Pvt. Ltd.

...Operational Creditor

Versus

M/s Triveni Polytech Pvt. Ltd.

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : None-appeared
For the Corporate Debtor : Aditya Vijay, Adv.

ORDER

None appears for the Petitioner/ Operational Creditor. Mr. Aditya Vijay, Adv. appearing for the Respondent/ Corporate Debtor. It is noticed that since many hearings, there is no representation from the side of the Petitioner. This petition is dismissed in default.

-Sd-
(Deep Chandra Joshi)
Judicial Member

-Sd-
(Raghu Nayyar)
Technical Member

February 18, 2022
HA

